

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-15/2013(pt.)/11712 /A

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang, Mangaldai.

Dated Guwahati the 12th December, 2024.

Sub: **Casual leave.**

Ref:- Your letter Nos. DJ(D) 8500 dtd. 10.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 18.12.2024 and 19.12.2024, along with station leave permission from the morning of 18.12.2024 till the morning of 20.12.2024.** The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in her absence, the Chief Judicial Magistrate, Darrang, Mangaldai and in his absence, the i/c CJM will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-15/2013(pt.)/11713 /A, dated 12.12.2024

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

12/12/2024
REGISTRAR (VIGILANCE)